

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 10.02.2017
COURT NO. : 5
ITEM NO. : 45

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 6461 OF 2016
WITH PRAYER FOR INTERIM RELIEF

ARCHNA

...PETITIONER-IN-PERSON

VERSUS

DEPUTY DIRECTOR CONSOLIDATION,
AMROHA AND OTHERS

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 29.06.2016, when the Court was pleased to pass the following order:

“Issue notice.”

Accordingly show cause notice was issued to all the 8 Respondents on 08.07.2016 through Registered A.D. post. Ms. Rekha Pandey, Advocate has put in appearance on behalf of Respondent No. 7 and has also filed Counter Affidavit and the same has been included in the paper books.

The matter above mentioned was listed before the Court of Registrar on 05.10.2016, when the following order was passed:

“Fresh steps to be taken for service of respondent Nos.1 to 6 and 8 within two weeks. Notice thereafter be issued. Dasti, in addition, is allowed.

Four weeks' time is granted to respondent No.7 for filing counter affidavit.

List again on 6.12.2016.”

Accordingly, fresh Show Cause Notice was issued to Respondent Nos. 1 to 6 and 8 through newly introduced Bar Coding Slip System as well as dasti on 21.10.2016.

It is submitted that Counsel for the Petitioner has filed Affidavit of dasti service on behalf of Respondent Nos. 1 to 6 and 8 stating therein that the notice have been served on the said respondents. No one has entered appearance on their behalf so far.

Thereafter, the matter above mentioned was lastly listed before the Court of Registrar on 06.12.2016, when the following order was passed:

“None appears for respondent nos. 1 to 6 and 8 despite due service.

Respondent no. 7 has already filed counter affidavit.

As such, process for listing before Hon'ble Court as per Rules.”

It is submitted that the Notice of Hearing to the Petitioner-in-person has been issued on 02.12.2016 by Speed Post. As per India Post Track Report the Notice of Hearing was delivered on the Petitioner-in-person on 03.01.2017.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 08th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Ms. Archana, Petitioner-in-person.

Ms. Rekha Pandey, Advocate.

ASSISTANT REGISTRAR